

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
**RAJYA SABHA**

**UNSTARRED QUESTION No.612**  
TO BE ANSWERED ON: 07.02.2024

**PROPOSALS UNDER DDRC AND ADIP SCHEME**

**612. SHRI BIKASH RANJAN BHATTACHARYYA :**

Will the Minister of SOCIAL JUSTICE & EMPOWERMENT be pleased to state:-

- (a) the number of proposals received from the States and Union Territories under District Disability Rehabilitation Centres (DDRC) and Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) scheme during the year 2021-22, 2022-23 and 2023-24;
- (b) the number of approved cases;
- (c) the number of cases pending for approval; and
- (d) by when the approval will be issued in pending cases?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SUSHRI PRATIMA BHOUMIK)

(a) to (d): The number of proposals received from the States and Union Territories under District Disability Rehabilitation Centre (DDRC) and Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) scheme during the year 2021-22, 2022-23 and 2023-24 is as under:-

<b>Year</b>	<b>Number of Proposal received under DDRC</b>	<b>Number of Proposal received under ADIP</b>
2021-22	123	46
2022-23	118	28
2023-24	125	6

Under the DDRC scheme, grant-in-aid is released in respect of the proposals which are complete in all respects as per the scheme guidelines.

Under the ADIP Scheme, grant-in-aid is released in respect of the proposals which are complete in all respects. The nature of grant under ADIP Scheme is non-recurring and therefore, the proposals wherein grant-in-aid could not be released in a financial year are not considered during the following financial year unless approved by the competent authority.

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